

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB) 100(ND) 2018**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2018**

**NAME OF THE COMPANY: Sidharth Construction and Trading Pvt. Ltd.  
Vs. The Indure Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Ms. Shruti. Agarwal and Mr. Anirudh Sanganeria,  
Advocates

For the Respondent (s): None

**ORDER**

Notice to the Respondent/ Corporate Debtor vide all modes including through the process of the Bench and through its Directors, returnable on 12<sup>th</sup> February, 2018. Affidavit of service be filed.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**